

Non commissioning of State Power Projects even on completion

7410. SHRI RAM VILAS PASWAN:
SWAMI INDERVESH:
SHRI RAJESH KUMAR
SINGH:

Will the Minister of ENERGY be pleased to state:

(a) the names of the State Power Projects which have not started functioning though they have been completed;

(b) what are the reasons thereof; and

(c) whether Central Government propose to ask those State Government to start such power project immediately in view of the power crisis in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). In any power generation unit, after the physical works are completed, the unit takes quite sometime to stabilise. When a thermal unit is commissioned, it runs for a few days and then the same is stopped for examination of the bearings etc. to check various components as prescribed for proper commissioning of the unit. The gap between rolling (a prestage for synchronisation) and final commissioning varies from a few weeks to a few months depending upon the teething troubles of the unit concerned. There could be no case for not operating a generating unit, provided it is in an operating condition and has not been shut down to undertake planned maintenance, when the country is facing a power shortage. The State Governments are obviously aware of their responsibilities in these matters and there appears to be no need to address the State Govt. on this issue.

Transfer of Editors of Magazines Under The Publications Division

7411. SHRI RAM VILAS PASWAN:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it a fact that a number of editors of magazines under the Publications Division have developed vested interests in Delhi for publication of articles on reciprocal basis;

(b) which of these have been stationed at Delhi, with one magazine or the other and since when;

(c) the reasons why these editors have not been transferred out of Delhi to provide an opportunity to other talented people by rotation to contribute to the improvements in the quality of the stagnant Publications Division;

(d) do Government think that they are the only capable people in the C.I.S.; and

(e) if not, by what date the task of transferring the editors sitting in Delhi for a long time in one post or the other would be completed?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) to (d). Does not arise.

(e) At present none of the Editors/ Assistant Editors has completed more than 3 years in their present assignment. They would be considered for a change in regular course on completion of their usual tenure in their assignments.

Compilation of Information in Respect of Companies (Company-wise)

7412. SHRI RAM VILAS PASWAN:
Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the totals given in the Annexure III or IV of the answer to Unstarred Question No. 2054 on the 2nd December, 1980